

ग्वालियर में अत्यधिक शक्ति वाला ट्रांसमीटर  
स्थापित करने की योजना

54. श्री सुब्र० के० राजवत्कर : क्या सूचना  
श्रीर. सुभाष मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के ग्वालियर केन्द्र के  
लिए अत्यधिक शक्ति वाला ट्रांसमीटर लगाने की कोई  
योजना है यदि हाँ, तो यह कब तक लगा  
दिया जाएगा;

(ख) क्या सरकार को पता है कि इस केन्द्र  
के इर्द गिर्द पड़ोसी क्षेत्रों में भी प्रसारण उचित  
रूप से नहीं पकड़े जाते हैं;

(ग) क्या ग्वालियर रेडियो स्टेशन से स्वतंत्र  
प्रसारण के लिए कोई प्रावधान है और यदि नहीं,  
तो इसके क्या कारण हैं; और

(घ) क्या ग्वालियर सर्गान का एक महत्व-  
पूर्ण केन्द्र है तथा वहाँ प्रसारण सुविधा के अभाव  
में स्थानीय कलाकारों को अपना कला का  
प्रदर्शन करने का अवसर नहीं मिलता है?]

सूचना और प्रसारण तथा पुति और पुनर्वासि  
मंत्री (श्री बसन्त साठ) : (क) जी, नहीं।

(ख) वर्तमान 10 किलोवाट वाले मीडियम  
वेव के ट्रांसमीटर की अनुमानित परिधि 75  
किलोमीटर है।

(ग) ग्वालियर को पूर्णरूपेण रेडियो स्टेशन  
बनाने की योजना को कार्यान्वित किया जा रहा  
है। रेडियो के 1980 के अन्त तक तयार हो जाने  
की उम्मीद है।

(घ) परम्परा में ग्वालियर मगीत का एक  
महत्वपूर्ण केन्द्र रहा है। ग्वालियर के सर्गीत  
कलाकारों को, आकाशवाणी केन्द्रों की सुविधा में  
कलाकारों के लिए निर्धारित फ्रीक्वेंसी के अनुसार  
आकाशवाणी, भोपाल में पर्याप्त कार्यक्रम मिल  
रहे हैं।

**Shifting the headquarters of Western  
Coalfield Limited from Nagpur to  
Chhindwara**

55. SHRI VIJAY N. PATIL: Will  
the Minister of ENERGY AND IR-  
RIGATION AND COAL be pleased  
to state:

(a) whether Government have de-  
cided to shift the headquarters of West-  
ern Coalfields Limited, from Nagpur  
to Chhindwara;

(b) if so, the reasons therefor;

(c) whether Government have re-  
ceived representation against the pro-  
posed decisions; and

(d) the reaction of Government there-  
to?

THE MINISTER OF ENERGY  
AND IRRIGATION AND COAL  
(SHRI A. B. A. GHANI KHAN  
CHAUDHURI): (a) and (b). For the  
present, Government have decided  
to open a regional office of Western  
Coalfields Limited at Chhindwara  
for the purpose of dealing with the  
problems of development of coal as  
well as sales and marketing of coal  
in that region.

(c) and (d). Some representations  
have been received against the shift-  
ing of Western Coalfields Limited  
Headquarters from Nagpur to Ch-  
hindwara. The representationists  
have been informed of the above  
decision.

**Delinking of Newspapers from mono-  
poly Houses**

57. DR. FAROOQ ABDULLAH:  
SHRI MOOL CHAND DAGA:  
SHRI TARIQ ANWAR:  
SHRIMATI MOHSINA KIDWAI:  
SHRI CHANDRABHAN  
ATHARE PATIL:

Will the Minister of INFORMA-  
TION AND BROADCASTING be  
pleased to state:

(a) whether it is a fact that Union  
Government are planning a "result-  
oriented policy" for diffusing and de-  
linking newspapers from big monopoly  
houses;

(b) whether in India many of the  
major newspapers are managed by the  
big monopoly houses;

(c) if so, what are the main fea-  
tures of the new policy;

(d) when the same is likely to be implemented; and

(e) whether Government have decided to constitute a Committee for this purpose, if so, when and the names of Members of the Committee and the time by which the Committee is likely to submit its report?

**THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE):** (a), (c), (d) and (e). Government have no proposal to set up any separate Committee for this purpose. The Press Commission is proposed to be re-constituted shortly with revised and more comprehensive terms of reference. The inclusion of an item on diffusion and delinking of newspapers from big industrial houses in the revised terms of reference will be given due consideration.

(b) The names of newspaper companies/undertakings, who are presently registered Under Section 26 of the Monopolies Restrictive Trade Practices Act, 1969, are as follows:

1. Capital Limited—Birla Group
2. Eastern Economist Limited.—Birla Group.
3. Newspapers Ltd.—Birla Group
4. Tamilnadu—Thiagaraja Chettiar Group.
5. A few undertakings belonging to the Indian Express Group.

**Insufficient Coal supply to Thermal Stations in Bihar**

**58. SHRI SATISH PRASAD SINGH:** Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that thermal stations in Bihar are not getting sufficient coal to run the plants to full capacity; and

(b) if so, the action proposed to be taken by Government in the matter?

**THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI):** (a) Thermal power stations in Bihar have not been getting the linked quantities of coal resulting in depletion of their coal stocks, particularly at Barauni.

(b) A number of steps have been taken to step up supplies of coal to the thermal power stations in Bihar.

Some of these are as follows:—

(i) Coal companies and Railways have been asked to step up coal supplies to the power stations in Bihar.

(ii) Close liaison is being maintained between the Department of Coal, Railways and Department of Power.

(iii) High level inter-ministerial meetings are also held periodically to review coal supplies to the power stations.

(iv) A control room has been set up in the Railway Board to monitor the coal supplies to power stations on daily basis.

**Diversion of Coal to other States in bulk by Bihar**

**59. SHRI SATISH PRASAD SINGH:** Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that coal is being diverted to other States in bulk by Bihar State;

(b) if so, the quantities so diverted to other States, details thereof;

(c) whether the rest of the coal is not sufficient for the users of Bihar State; and